

# **HIGH COURT OF UTTARAKHAND, NAINITAL.**

## **NOTIFICATION**

**No. 71/UHC/Admin.(A)/2024**

**Dated: March 22, 2024.**

Shri Krishna Chandra, Joint Registrar of the Court is hereby transferred to the post of Registrar (High Court Cadre) in the pay scale of ₹ 131100-216600 (Level-13A) in the establishment of High Court of Uttarakhand, Nainital with effect from the date of his taking over charge.

**By order of Hon'ble the Chief Justice**

Sd/-  
**(Kaushal Kishor Shukla)**  
**Registrar (Vigilance)**  
**For Registrar General**

**No. 1720/I-a-3/Admin.A/2004-2024**

**Dated: March 22, 2024.**

Copy forwarded for information and necessary action to:

1. P.P.S. to Hon'ble the Chief Justice with the request to place before His Lordship for kind perusal.
2. P.S. to Hon'ble Judges with the request to place before His Lordship for kind perusal.
3. Principal Secretary Law/L.R., Government of Uttarakhand, Dehradun.
4. P.S. to Registrar General.
5. All the Registrars of the Court.
6. O.S.D./C.P.C., High Court of Uttarakhand, Nainital.
7. Joint Registrar/ All the Deputy Registrars of the Court.
8. Deputy Registrar (I.T.) of the Court with the request to upload the same on the website of the High Court of Uttarakhand, Nainital.
9. Joint P.P.S./ Head P.S. of the Court.
10. The Director, Printing & Stationary, Government Press, Roorkee, District–Hardwar for Publication of the Notification in the next issue of Gazette of Uttarakhand.
11. Chief Finance Officer of the Court.
12. All the Assistant Registrars/C.P.O./ Librarian/Section Officers of the Court.
13. Management Officer, Protocol Officer, Public Relations Officer of the Court.
14. Senior Treasury Officer, Nainital.
15. Officer concerned.
16. Guard File/Personal File.

By order

Assistant Registrar  
Admin. A